



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.01.2024

NOTICE

Please take notice that the matters listed in the Court – IV on 22.01.2024 at 02:30 PM will be taken up by the bench comprising of **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon’ble Mr. Naresh Salecha, Member (Technical)**.

Further please take notice that the matters listed in the Court of Chairperson (item no. 1 to 42) on 22.01.2024 at 02:30 PM will now be taken up in the Court – IV (after rising of the above-mentioned bench), by the bench comprising of: **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon’ble Mr. Barun Mitra, Member (Technical) and Hon’ble Mr. Arun Baroka, Member (Technical)**.

Furthermore, please take notice that the matters listed on 22.01.2024 at 02:30 PM in the Court – III will now be taken up after rising of the bench of Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon’ble Mr. Barun Mitra, Member (Technical) and Hon’ble Mr. Arun Baroka, Member (Technical) of the Court – IV.

By order of Hon’ble Chairperson

-Sd/-

Registrar